

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 378/2023

SHRI HEMANT SOREN

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ANR.

Respondent(s)

(FOR ADMISSION and IA No.170765/2023-STAY APPLICATION )

Date : 18-09-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE  
HON'BLE MS. JUSTICE BELA M. TRIVEDIFor Petitioner(s) Mr. Mukul Rohatgi, Sr. Adv.  
Mr. Kapil Sibal, Sr. Adv.  
Ms. Aparajita Jamwal, Adv.  
Ms. Shweta Singh Parihar, AORFor Respondent(s) Mr. Tushar Mehta, Solicitor General  
Mr. S.V. Raju, A.S.G.  
Mr. Mukesh Kumar Maroria, AOR  
Mr. Zoheb Hussain, Adv.  
Mr. Kanu Agarwal, Adv.  
Mr. Annam Venkatesh, Adv.  
Ms. Sairica Raju, Adv.UPON hearing the counsel the Court made the following  
O R D E R

Shri Mukul Rohtagi, learned senior counsel for the petitioner submits that his client seeks liberty to approach the High Court for the same set of relief(s) and hence the petitioner shall not proceed with the present petition.

The Writ Petition is dismissed as withdrawn with liberty, as prayed for.

